

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/40/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,

✓ Smti Dipali Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 4th January, 2019.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. MACT/4053/18 dtd. 28.12.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 1(one) day on 31.12.2018 along with head quarter leave permission, by your official Car, at your own cost, w.e.f. the evening of 29.12.2018 till the morning at about 10 AM on 02.01.2019, has been granted/~~rejected~~.

Yours faithfully,

JT. REGISTRAR(VIGILANCE)